Annexure 9

| | | | | | | | | | | | | | Aillicaure 5 | |
|-------------------------------|--|-----------------------|---------------------------|-----------------|-----------------|-------------------|----------------|-----------------|------------------|--------------|-----------|-----------------|--------------|--|
| Name of Corporate Debtor: | | Trident Tools Limited | | | | | | | | | | | | |
| Date of Commencement of CIRP: | | 18.09.2019 | | | | | | | | | | | | |
| List of Creditors as on: | | 19.12.2020 | | | | | | | | | | | | |
| | List of other creditors (Other than financial creditors and operational creditors) | | | | | | | | | | | | | |
| | (Amount in ₹) | | | | | | | | | | | | | |
| SI. No. | Name of creditor | of claim received | Details of claim admitted | | | | | Amount of | Amount of any | Amount of | Amount of | Remarks, if any | | |
| | | Date of | Amount claimed | Amount of claim | Nature of claim | Amount covered by | Amount covered | Whether related | contingent claim | mutual dues, | claim not | claim under | | |
| | | receipt | | admitted | | security interest | by guarantee | party? | | that may be | admitted | verification | | |
| | | | | | | | | | | set-off | | | | |
| 1 | | | | | | | | | | | | | | |
| 2 | | | | | | | | | | | | | | |
| 3 | | | | | | | | | | | | | | |
| 4 | | | | | | | | | | | | | | |
| 5 | | | | | | | | | | | | | | |
| Total | | | 0 | 0 | | 0 | 0 | | 0 | 0 | 0 | 0 | | |

Note: As on the circular dated 24th November 2021, the Corporate Debtor is under Liquidation.

The RP has handed over the affairs of the Corporate Debtor to the Liquidator pursuant to the order dated 31.05.2021 (received on 12.06.2021) read with subsequent amended order dated 01.09.2021 (received on 11.09.2021). This compliance is pursuant to the email dated 08.12.2021 received from IIIPICAI.